## NATIONAL COMPANY LAW TRIBUNAL CHENNAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/160/2016

NAME OF THE PETITIONER(S)

: C. Giridharan & another

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 3 others

UNDER SECTION

: 237(b), 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

01. Cs. Gopi Narayanan Jadaw. For R2.

## ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner has stated that he has got instructions from the client that he is ready to exit from the company by selling his shares and by getting released his personal security given to the Tamilnadu Mercantile Bank, for which he seeks time. At request, time is enlarged. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)